

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :21-03-2022

Date : 21.03.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C. Type	Judge / Court Name	C.C. Applied For	Other Document	Dealing Section	Seat
1	1514 3/20 22	21.03 .2022	WP (C) - 5222 /200 4	J. SAHOO	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-14			(Seat No-)
2	1514 4/20 22	21.03 .2022	WP (C) - 5222 /200 4	J. SAHOO	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-14			(Seat No-)
3	1514 5/20 22	21.03 .2022	WP (C) - 5222 /200 4	J. SAHOO	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-14			(Seat No-)
4	1514 6/20 22	21.03 .2022	WP (C) - 5222 /200 4	J. SAHOO	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-14			(Seat No-)
5	1514 7/20 22	21.03 .2022	WP (C) - 5222 /200 4	J. SAHOO	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-14			(Seat No-)

6	1514 8/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
7	1514 9/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
8	1515 0/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
9	1515 1/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
10	1515 2/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
11	1515 3/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
12	1515 4/20 22	21.03 .2022	WP (C))- 5222 /200 4	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-14			(S ea t No -)
13	1515 5/20 22	21.03 .2022	WPC (OAC))- 197/	SUMANTA DAS	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-03-16			(S ea t No

			2017			S COUR T				-)
1 4	1515 6/20 22	21.03 .2022	WP(C))- 6488 /202 2	MANAS PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No -)
1 5	1515 7/20 22	21.03 .2022	WP(C))- 7256 /202 1	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No -)
1 6	1515 8/20 22	21.03 .2022	WPC (OAC) - 3073 /201 7	S.DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No -)
1 7	1515 9/20 22	21.03 .2022	WPC (OAC) - 3939 /201 3	T.K. CHOWDHRY	C.O .	COUR T NO. 15	Order Dtd. 2022-03-15			(S ea t No -)
1 8	1516 0/20 22	21.03 .2022	WPC (OAC) - 4750 /201 6	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No -)
1 9	1516 1/20 22	21.03 .2022	WP(C))- 4881 /202 2	P C DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No -)
2 0	1516 2/20 22	21.03 .2022	WP(C))- 6208 /202 2	PRAMODA KUMAR DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		WRIT BRAN CH-5	(S ea t No - 21)
2 1	1516 3/20 22	21.03 .2022	WPC (OAPC))- 156/ 2014	B.CH. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-15			(S ea t No - 21)
2	1516	21.03	WP(C)	D. BEHERA	C.O	COUR	Order Dtd. 2022-03-16			(S

2	4/20 22	.2022)- 5702 /202 2		.	T NO. 2 OLD				ea t No - 21)
2 3	1516 5/20 22	21.03 .2022	WP (C)- 3986 0/20 21	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-16		WRIT BRAN CH-3	(S ea t No - 28)
2 4	1516 6/20 22	21.03 .2022	WP (C)- 3582 /202 2	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 28)
2 5	1516 7/20 22	21.03 .2022	WPC (OAC) - 4262 /201 3	P.K. PATRA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-14			(S ea t No - 28)
2 6	1516 8/20 22	21.03 .2022	MACA - 173/ 2003	M.MISHRA	C.O .	CH	Order Dtd. 2022-03-15		MISC . APPE AL SEC.	(S ea t No - 1)
2 7	1516 9/20 22	21.03 .2022	WP (C)- 7257 /202 1	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No - 1)
2 8	1517 0/20 22	21.03 .2022	MACA - 173/ 2003	P.K.LENKA	C.O .	CH	Order Dtd. 2022-03-15		MISC . APPE AL SEC.	(S ea t No - 1)
2 9	1517 1/20 22	21.03 .2022	WPC (OAC) - 862/ 2015	M.R. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022-03-14			(S ea t No - 1)
3 0	1517 2/20	21.03 .2022	WP (C)- MANAS PATI	MANAS PATI	C.O .	COUR T	Order Dtd. 2022-03-16			(S ea

	22		6197/2022			NO. 2 OLD				t No - 1)
31	15173/2022	21.03.2022	MACA - 791/2017	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
32	15174/2022	21.03.2022	WPC (OA) - 406/2014	S.K.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Seat No - 1)
33	15175/2022	21.03.2022	MACA - 791/2017	R.K.MAHABHOI	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
34	15176/2022	21.03.2022	WPC (OAC) - 388/2014	C.R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Seat No - 1)
35	15177/2022	21.03.2022	MACA - 95/2015	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
36	15178/2022	21.03.2022	OJC-8942/1995	NIRANJAN ROUT	GENERAL		Order Dtd. 2009-04-21	15.3.2022		(Seat No - 1)
37	15179/2022	21.03.2022	MACA - 95/2015	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
38	15180/2022	21.03.2022	WP (C) - 6206/2022	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
3	1518	21.03	WP (C)	B.N. SAHU	C.O.	COUR	Order Dtd. 2022-03-16		WRIT	(S

9	1/20 22	.2022)- 5744 /202 2		.	T NO. 2 OLD			BRAN CH-7	ea t No - 48)
4 0	1518 2/20 22	21.03 .2022	MACA - 95/2 015	R.K.MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14			(S ea t No - 48)
4 1	1518 3/20 22	21.03 .2022	WP (C)- 8380 /202 0	A.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		WRIT BRAN CH-5	(S ea t No - 47)
4 2	1518 4/20 22	21.03 .2022	MACA - 1400 /201 6	P.K.PARIDA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-16			(S ea t No - 47)
4 3	1518 5/20 22	21.03 .2022	WP (C)- 6746 /202 2	A.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
4 4	1518 6/20 22	21.03 .2022	MACA - 1400 /201 6	M/S N.S. GHOSE	C.O .	COUR T NO. 15	Order Dtd. 2022-03-16			(S ea t No - 47)
4 5	1518 7/20 22	21.03 .2022	WP (C)- 5839 /202 2	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
4 6	1518 8/20 22	21.03 .2022	WP (C)- 6747 /202 2	A.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)

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47	1518 9/20 22	21.03 .2022	WP (C))- 5521 /202 2	M.R.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
48	1519 0/20 22	21.03 .2022	WP (C))- 4830 /202 2	UDAY KUMAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
49	1519 1/20 22	21.03 .2022	WP (C))- 5462 /202 2	K.MANDAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
50	1519 2/20 22	21.03 .2022	WP (C))- 5462 /202 2	P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
51	1519 3/20 22	21.03 .2022	ABLA PL- 1626 1/20 19	H.K.BHOL	GEN ERA L		Order Dtd. 2021-03-14			(S ea t No - 47)
52	1519 4/20 22	21.03 .2022	ABLA PL- 5539 /202 0	SAMBEET PATTANAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 47)
53	1519 5/20 22	21.03 .2022	ABLA PL- 5537 /202 0	DILLIP SAMAL	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 47)
54	1519 6/20	21.03 .2022	ABLA PL-	H.N.MOHAPATRA	C.O .	COUR T	Order Dtd. 2022-03-17			(S ea

	22		5535 /202 0			NO. 3				t No - 47)
5 5	1519 7/20 22	21.03 .2022	ABLA PL- 5497 /202 0	A.T. NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 47)
5 6	1519 8/20 22	21.03 .2022	ABLA PL- 5468 /202 0	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-03-17			(S ea t No - 47)
5 7	1519 9/20 22	21.03 .2022	ABLA PL- 5455 /202 0	P.K. MOHANY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No - 47)
5 8	1520 0/20 22	21.03 .2022	ABLA PL- 5437 /202 0	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No - 47)
5 9	1520 1/20 22	21.03 .2022	ABLA PL- 5412 /202 0	PRATAP SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16			(S ea t No - 47)
6 0	1520 2/20 22	21.03 .2022	ABLA PL- 5322 /202 0	H. K. PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
6 1	1520 3/20 22	21.03 .2022	ABLA PL- 5409 /202 0	I. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16			(S ea t No - 47)

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62	1520 4/20 22	21.03 .2022	ABLA PL- 5310 /202 0	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		(S ea t No - 47)
63	1520 5/20 22	21.03 .2022	ABLA PL- 1632 0/20 21	R.B. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-17		(S ea t No - 47)
64	1520 6/20 22	21.03 .2022	ABLA PL- 5302 /202 0	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		(S ea t No - 47)
65	1520 7/20 22	21.03 .2022	ABLA PL- 5385 /202 0	S.K.BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)
66	1520 8/20 22	21.03 .2022	ABLA PL- 5294 /202 0	R. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		(S ea t No - 47)
67	1520 9/20 22	21.03 .2022	BLAP L- 3278 /202 1	M/S. MANOJ.K.AGRAW ALLA, K.MOHANT Y,	C.O .	COUR T NO. 25	Order Dtd. 2022-03-16		(S ea t No - 47)
68	1521 0/20 22	21.03 .2022	ABLA PL- 5362 /202 0	S.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)
69	1521 1/20 22	21.03 .2022	ABLA PL- 5678	ARJUN CHARANA BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-03-17		(S ea t

			/2020			1			No-47)
70	1521 2/20 22	21.03 .2022	ABLA PL- 5293 /202 0	B.R. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		(S ea t No - 47)
71	1521 3/20 22	21.03 .2022	ABLA PL- 5361 /202 0	S.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)
72	1521 4/20 22	21.03 .2022	ABLA PL- 5667 /202 0	P.S. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17		(S ea t No - 47)
73	1521 5/20 22	21.03 .2022	ABLA PL- 5351 /202 0	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)
74	1521 6/20 22	21.03 .2022	ABLA PL- 5661 /202 0	B. SINGH	GEN ERA L		Order Dtd. 2022-03-17		(S ea t No - 47)
75	1521 7/20 22	21.03 .2022	ABLA PL- 5655 /202 0	G. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17		(S ea t No - 47)
76	1521 8/20 22	21.03 .2022	ABLA PL- 5343 /202 0	P.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)

77	1521 9/20 22	21.03 .2022	ABLA PL- 5653 /202 0	S. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
78	1522 0/20 22	21.03 .2022	ABLA PL- 5333 /202 0	D.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
79	1522 1/20 22	21.03 .2022	ABLA PL- 5651 /202 0	A.T. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
80	1522 2/20 22	21.03 .2022	ABLA PL- 5649 /202 0	A.T. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
81	1522 3/20 22	21.03 .2022	ABLA PL- 5332 /202 0	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
82	1522 4/20 22	21.03 .2022	ABLA PL- 5646 /202 0	N. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
83	1522 5/20 22	21.03 .2022	ABLA PL- 5641 /202 0	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
84	1522 6/20 22	21.03 .2022	ABLA PL- 5623 /202	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No

			0							-47)
85	1522 7/20 22	21.03 .2022	ABLA PL- 5619 /202 0	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
86	1522 8/20 22	21.03 .2022	WP (C) - 6366 /202 2	SUBAS CHANDRA DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-15			(S ea t No - 47)
87	1522 9/20 22	21.03 .2022	WP (C) - 6484 /202 2	SUBAS CHANDRA DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-15			(S ea t No - 47)
88	1523 0/20 22	21.03 .2022	WP (C) - 5656 /202 2	SUBAS CHANDRA DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-15			(S ea t No - 47)
89	1523 1/20 22	21.03 .2022	WP (C) - 6364 /202 2	SUBAS CHANDRA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-15			(S ea t No - 47)
90	1523 2/20 22	21.03 .2022	WP (C) - 6365 /202 2	SUBAS CHANDRA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-15			(S ea t No - 47)
91	1523 3/20 22	21.03 .2022	ABLA PL- 5292 /202 0	R. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 47)
9	1523	21.03	WP (C	SUBAS CHANDRA	C.O	COUR	Order Dtd. 2022-03-15			(S

2	4/20 22	.2022)- 6485 /202 2	DAS	.	T NO. 2 OLD			ea t No - 47)
9 3	1523 5/20 22	21.03 .2022	ABLA PL- 5259 /202 0	GANESH SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-03-16		(S ea t No - 47)
9 4	1523 6/20 22	21.03 .2022	WP (C)- 4161 8/20 21	R.K. SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-03-16		(S ea t No - 47)
9 5	1523 7/20 22	21.03 .2022	ABLA PL- 5252 /202 0	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-16		(S ea t No - 47)
9 6	1523 8/20 22	21.03 .2022	WP (C)- 3562 1/20 21	M.K. PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 47)
9 7	1523 9/20 22	21.03 .2022	ABLA PL- 5009 /202 0	ARTATRANA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 47)
9 8	1524 0/20 22	21.03 .2022	WP (C)- 1167 5/20 20	BIPLABA P.B.BAHALI	C.O .	COUR T NO. 24	Order Dtd. 2022-03-17		(S ea t No - 47)
9 9	1524 1/20 22	21.03 .2022	ABLA PL- 5618 /202 0	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17		(S ea t No - 47)

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1 0 0	1524 2/20 22	21.03 .2022	ABLA PL- 5611 /202 0	JAYADEBA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0 1	1524 3/20 22	21.03 .2022	WP(C)- 5336 /202 2	SIDHAT PADHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0 2	1524 4/20 22	21.03 .2022	ABLA PL- 1647 3/20 19	M. R. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2021-09-30			(S ea t No - 47)
1 0 3	1524 5/20 22	21.03 .2022	WP(C)- 5336 /202 2	B.K.MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0 4	1524 6/20 22	21.03 .2022	ABLA PL- 1646 7/20 19	R. K. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0 5	1524 7/20 22	21.03 .2022	WP(C)- 5337 /202 2	S. PADHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0 6	1524 8/20 22	21.03 .2022	ABLA PL- 1365 8/20 21	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 25	Order Dtd. 2022-03-17			(S ea t No - 47)
1 0	1524 9/20	21.03 .2022	ABLA PL-	NANTU DAS	C.O .	COUR T	Order Dtd. 2022-03-17			(S ea

7	22		5605 /202 0			NO. 1				t No - 47)
1 0 8	1525 0/20 22	21.03 .2022	WP (C) - 1233 8/20 08	S K SINGH	GEN ERA L		Order Dtd. 2009-04-02		WRIT BRAN CH-5	(S ea t No - 22)
1 0 9	1525 1/20 22	21.03 .2022	WP (C) - 5337 /202 2	B.K.MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 0	1525 2/20 22	21.03 .2022	ABLA PL- 5604 /202 0	NANTU DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 1	1525 3/20 22	21.03 .2022	ABLA PL- 5599 /202 0	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 2	1525 4/20 22	21.03 .2022	WP (C) - 5424 /202 2	B.K.MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 3	1525 5/20 22	21.03 .2022	WP (C) - 5424 /202 2	S. PADHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 4	1525 6/20 22	21.03 .2022	FAO- 700/ 2020	P.K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No - 22)

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1 1 5	1525 7/20 22	21.03 .2022	ABLA PL- 5598 /202 0	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 6	1525 8/20 22	21.03 .2022	WP (C) - 2083 /202 2	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16			(S ea t No - 22)
1 1 7	1525 9/20 22	21.03 .2022	ABLA PL- 5587 /202 0	J. PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 1 8	1526 0/20 22	21.03 .2022	WP (C) - 2067 /202 2	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16			(S ea t No - 22)
1 1 9	1526 1/20 22	21.03 .2022	ABLA PL- 5586 /202 0	S.K.BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 22)
1 2 0	1526 2/20 22	21.03 .2022	BLAP L- 4843 /202 1	SAILENDRA BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-03-15		CRIM INAL MISC -3	(S ea t No - 9)
1 2 1	1526 3/20 22	21.03 .2022	ABLA PL- 5584 /202 0	P.N. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 2	1526 4/20 22	21.03 .2022	WP (C) - 4240 /202 2	ASHUTOSH MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 9)

										9)
1 2 3	1526 5/20 22	21.03 .2022	ABLA PL- 5583 /202 0	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 4	1526 6/20 22	21.03 .2022	WP (C) - 3950 3/20 21	B.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 5	1526 7/20 22	21.03 .2022	BLAP L- 953/ 2022	J. KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-15			(S ea t No - 9)
1 2 6	1526 8/20 22	21.03 .2022	ABLA PL- 5574 /202 0	G. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 7	1526 9/20 22	21.03 .2022	CRLM P- 411/ 2022	A.P. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 8	1527 0/20 22	21.03 .2022	ABLA PL- 5557 /202 0	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 9)
1 2 9	1527 1/20 22	21.03 .2022	SAO- 10/2 019	S. PANDA	C.O .	DR (J)	Order Dtd. 2022-03-17		SECO ND APPE AL	(S ea t No - 5)
1 3 0	1527 2/20 22	21.03 .2022	ABLA PL- 5540 /202 0	P.K. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 5)
1 3 1	1527 3/20 22	21.03 .2022	ABLA PL- 5576 /202	P. K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No

			0							-5)
132	15274/2022	21.03.2022	CRLM P-420/2022	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2022-03-17			(Seat No - 5)
133	15275/2022	21.03.2022	BLAP L-2009/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Seat No - 5)
134	15276/2022	21.03.2022	ABLA PL-5540/2020	SAMBEET PATTANAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-03-17			(Seat No - 5)
135	15277/2022	21.03.2022	CRLM P-418/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-17			(Seat No - 5)
136	15278/2022	21.03.2022	WP (C) - 6367/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 5)
137	15279/2022	21.03.2022	ABLA PL-5333/2020	H.N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 5)
138	15280/2022	21.03.2022	WP (C) - 4490/2015	R. K. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-16			(Seat No - 5)
139	15281/2022	21.03.2022	WPC (OAC) - 2464/2013	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-16	OA Branch		(Seat No - 1)
140	15282/2022	21.03.2022	WP (C) - 4490	PRAKASH	C.O.	COURT NO.	Order Dtd. 2022-03-16			(Seat

			/201 5			24			No - 1)
1 4 1	1528 3/20 22	21.03 .2022	WP (C))- 7580 /201 2	S. S. BISWAL	C.O .	COUR T NO. 24	Order Dtd. 2022-03-16		(S ea t No - 1)
1 4 2	1528 4/20 22	21.03 .2022	WP (C))- 3810 /202 2	SATRUGHNA DASH A	C.O .	COUR T NO. 24	Order Dtd. 2022-03-15		(S ea t No - 1)
1 4 3	1528 5/20 22	21.03 .2022	WPC (OAC) - 2465 /201 3	SUMANTA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-16	OA Bran ch	(S ea t No - 1)
1 4 4	1528 6/20 22	21.03 .2022	WP (C))- 5272 /201 8	SK. MEHERULLA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-15		(S ea t No - 1)
1 4 5	1528 7/20 22	21.03 .2022	WP (C))- 6092 /202 2	M. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-03-16		(S ea t No - 1)
1 4 6	1528 8/20 22	21.03 .2022	WPC (OAC) - 2466 /201 3	SUMANTA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-16	OA Bran ch	(S ea t No - 1)
1 4 7	1528 9/20 22	21.03 .2022	WP (C))- 5272 /201 8	R. K. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-15		(S ea t No - 1)
1 4 8	1529 0/20 22	21.03 .2022	WP (C))- 6801 /202 2	L. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-03-17		(S ea t No - 1)
1 4	1529 1/20	21.03 .2022	WPC (OAC)	SUMANTA DAS	C.O .	COUR T	Order Dtd. 2022-03-16	OA Bran	(S ea

9	22		- 2467 /201 3			NO. 24		ch	t No - 1)
1 5 0	1529 2/20 22	21.03 .2022	CRLM P- 363/ 2022	KAMALAKANT NATH	C.O .	COUR T NO. 17	Order Dtd. 2022-03-17		(S ea t No - 1)
1 5 1	1529 3/20 22	21.03 .2022	BLAP L- 1117 1/20 21	N. SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-03-15		(S ea t No - 1)
1 5 2	1529 4/20 22	21.03 .2022	BLAP L- 1151 7/20 21	S.C. BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17		(S ea t No - 1)
1 5 3	1529 5/20 22	21.03 .2022	BLAP L- 712/ 2022	B. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 1)
1 5 4	1529 6/20 22	21.03 .2022	WPC (OAC) - 2463 /201 3	SUMANTA DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03-16	OA Bran ch	(S ea t No - 1)
1 5 5	1529 7/20 22	21.03 .2022	BLAP L- 1080 /202 2	B.R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-03-17		(S ea t No - 1)
1 5 6	1529 8/20 22	21.03 .2022	BLAP L- 1308 /202 2	R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03-17		(S ea t No - 1)
1 5 7	1529 9/20 22	21.03 .2022	BLAP L- 1058 8/20 21	S.P. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16		(S ea t No - 1)
1	1530	21.03	BLAP	L. ACHARI	C.O	COUR	Order Dtd. 2022-03-17		(S

58	0/2022	.2022	L-1022/2022		.	T NO. 11				eat No - 1)
1559	15301/2022	21.03.2022	BLAP L-9640/2021	B. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-03-17			(Seat No - 1)
160	15302/2022	21.03.2022	BLAP L-11649/2021	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 1)
161	15303/2022	21.03.2022	CRLM A-36/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-16			(Seat No - 1)
162	15304/2022	21.03.2022	BLAP L-11498/2021	L. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-17			(Seat No - 1)
163	15305/2022	21.03.2022	BLAP L-10261/2021	S. PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 1)
164	15306/2022	21.03.2022	CRLM C-2123/2021	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 1)
165	15307/2022	21.03.2022	BLAP L-11104/2021	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-17			(Seat No - 1)
166	15308/2022	21.03.2022	CRLM A-35/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-16			(Seat No - 1)

167	15309/2022	21.03.2022	CRLR EV-247/2013	L. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-17		CRIMINAL REVISION	(Seat No - 4)
168	15310/2022	21.03.2022	WPC (OAC) - 2468/2013	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-16		OA Branch	(Seat No - 1)
169	15311/2022	21.03.2022	WPC (OAC) - 1810/2016	R.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 1)
170	15312/2022	21.03.2022	WPC (OAC) - 2469/2013	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-16		OA Branch	(Seat No - 1)
171	15313/2022	21.03.2022	WPC (OAC) - 2088/2015	P. CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 1)
172	15314/2022	21.03.2022	CRLM C-501/2022	SUDHAKAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 1)
173	15315/2022	21.03.2022	WPC (OAC) - 125/2019	U. CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-03-17			(Seat No - 1)
174	15316/2022	21.03.2022	CRLM C-501/2022	SUDHAKAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 1)
175	15317/2022	21.03.2022	WPC (OAC) - 2981/201	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022-03-09		OA Branch	(Seat No -

			8							1)
176	15318/2022	21.03.2022	WP(C)-2828/2021	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-09		WRIT BRANCH-1	(Seat No - 4)
177	15319/2022	21.03.2022	CRLM C-329/2022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 23	Order Dtd. 2022-03-17		CRIMINAL MISC-2	(Seat No - 10)
178	15320/2022	21.03.2022	MACA - 287/2020	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No - 10)
179	15321/2022	21.03.2022	MACA - 287/2020	S.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No - 10)
180	15322/2022	21.03.2022	MACA - 343/2020	S.D. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 10)
181	15323/2022	21.03.2022	MACA - 343/2020	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 10)
182	15324/2022	21.03.2022	MACA - 3/2020	S.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 10)
183	15325/2022	21.03.2022	MACA - 3/2020	P.K. MAHALI	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 10)

										-10)
184	15326/2022	21.03.2022	WP(C)-3652/2021	R. DAS	GENERAL		Order Dtd. 2022-02-17			(Seat No-10)
185	15327/2022	21.03.2022	TRP(C)-82/2022	M.R. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No-10)
186	15328/2022	21.03.2022	CRLM C-187/2018	S C BISWAL	GENERAL		Order Dtd. 2021-11-16		CRIMINAL MISC-3	(Seat No-14)
187	15329/2022	21.03.2022	TRP(C)-77/2022	K.N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No-14)
188	15330/2022	21.03.2022	CMP-35/2022	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No-14)
189	15331/2022	21.03.2022	CMP-35/2022	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No-14)
190	15332/2022	21.03.2022	CMP-195/2022	B.B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No-14)
1	1533	21.03	CMP-	P.K. JENA	C.O.	COUR	Order Dtd. 2022-03-17			(S

91	3/2022	.2022	205/2022		.	T NO. 22				ea t No - 14)
192	1533 4/2022	21.03 .2022	CRLM C- 671/ 2022	C.R. KAR	C.O .	COUR T NO. 23	Order Dtd. 2022-03-14			(S ea t No - 14)
193	1533 5/2022	21.03 .2022	CMLP L- 37/2 021	B.K. DALAI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16		M.J. C.	(S ea t No - 1)
194	1533 6/2022	21.03 .2022	CRLM C- 133/ 2022	B. N. MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-14			(S ea t No - 1)
195	1533 7/2022	21.03 .2022	OJC- 6150 /200 1	B. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
196	1533 8/2022	21.03 .2022	CRLM C- 12/2 022	DEBASISH SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17		CRIM INAL MISC -1	(S ea t No - 8)
197	1533 9/2022	21.03 .2022	OJC- 6150 /200 1	D. SETHI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 8)
198	1534 0/2022	21.03 .2022	WP(C) - 5805 /202 2	P.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-16		WRIT BRAN CH-8	(S ea t No - 43)
199	1534 1/2022	21.03 .2022	CMP- 204/ 2022	M.R. BARIK	C.O .	COUR T NO.	Order Dtd. 2022-03-17			(S ea t

						22				No-43)
200	1534 2/20 22	21.03 .2022	BLAP L- 1180 /202 2	SARAT KUMAR JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-17			(S ea t No - 43)
201	1534 3/20 22	21.03 .2022	CMP- 211/ 2022	A.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
202	1534 4/20 22	21.03 .2022	TRP (C)- 83/2 022	S. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
203	1534 5/20 22	21.03 .2022	BLAP L- 2191 /202 2	D.R. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-16			(S ea t No - 43)
204	1534 6/20 22	21.03 .2022	TRP (C)- 83/2 022	S. DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
205	1534 7/20 22	21.03 .2022	TRP (C)- 73/2 022	S. DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
206	1534 8/20 22	21.03 .2022	BLAP L- 2201 /202 2	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-03-17			(S ea t No - 43)

207	1534 9/20 22	21.03 .2022	TRP (C) - 88/2 022	P.C. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
208	1535 0/20 22	21.03 .2022	TRP (C) - 74/2 022	A.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 43)
209	1535 1/20 22	21.03 .2022	WPC (OAC) - 195/ 2013	SUMANTA DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16	OA Bran ch		(S ea t No - 1)
210	1535 2/20 22	21.03 .2022	WP (C) - 4843 /202 2	G.JAYASINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
211	1535 3/20 22	21.03 .2022	WPC (OAC) - 196/ 2013	SUMANTA DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03-16	OA Bran ch		(S ea t No - 1)
212	1535 4/20 22	21.03 .2022	WP (C) - 4844 /202 2	G.JAYASINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-03-17			(S ea t No - 1)
213	1535 5/20 22	21.03 .2022	WP (C) - 4509 /202 2	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 1)
214	1535 6/20 22	21.03 .2022	WPC (OAC) - 197/ 2013	SUMANTA DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16	OA Bran ch		(S ea t No - 1)
215	1535 7/20 22	21.03 .2022	WP (C) - 4815	A. B. MALLICK	C.O .	COUR T NO.	Order Dtd. 2022-03-17			(S ea t

			/202 2			22			No - 1)
2 1 6	1535 8/20 22	21.03 .2022	WP (C))- 5778 /202 2	MANASH RANJAN NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		(S ea t No - 1)
2 1 7	1535 9/20 22	21.03 .2022	BLAP L- 4621 /202 1	S.P.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-11		(S ea t No - 1)
2 1 8	1536 0/20 22	21.03 .2022	WPC (OAC) - 2476 /201 3	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16	OA Bran ch	(S ea t No - 1)
2 1 9	1536 1/20 22	21.03 .2022	WP (C))- 5779 /202 2	MANASH RANJAN NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		(S ea t No - 1)
2 2 0	1536 2/20 22	21.03 .2022	WP (C))- 4157 8/20 21	R.K.BARIK	GEN ERA L		Order Dtd. 2022-01-20		(S ea t No - 1)
2 2 1	1536 3/20 22	21.03 .2022	BLAP L- 964/ 2021	B.K.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-16		(S ea t No - 1)
2 2 2	1536 4/20 22	21.03 .2022	WP (C))- 5754 /202 2	P.N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		(S ea t No - 1)
2 2 3	1536 5/20 22	21.03 .2022	WP (C))- 5751 /202 2	P.N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		(S ea t No - 1)
2 2 2	1536 6/20 22	21.03 .2022	BLAP L- S.R.PATTANAIK	S.R.PATTANAIK	C.O .	COUR T	Order Dtd. 2022-03-16		(S ea

4	22		9140 /202 0			NO. 25				t No - 1)
2 2 5	1536 7/20 22	21.03 .2022	WPC (OAC) - 2475 /201 3	SUMANTA DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-03-16		OA Branch	(S ea t No - 1)
2 2 6	1536 8/20 22	21.03 .2022	WP (C))- 4158 1/20 21	R.K.BARIK	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 1)
2 2 7	1536 9/20 22	21.03 .2022	WP (C))- 5876 /202 2	P.N. NAYAK	C.O .		Order Dtd. 2022-03-17			(S ea t No - 1)
2 2 8	1537 0/20 22	21.03 .2022	WP (C))- 7125 /202 2	R.K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2 2 9	1537 1/20 22	21.03 .2022	BLAP L- 9598 /202 0	S.K.PATNAIK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-15			(S ea t No - 1)
2 3 0	1537 2/20 22	21.03 .2022	WP (C))- 1363 /202 2	R.K. MOHAPATRA	C.O .	COUR T NO. 3	Judgement Dtd. 2022- 03-16			(S ea t No - 1)
2 3 1	1537 3/20 22	21.03 .2022	WP (C))- 5874 /202 2	P.N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2 3 2	1537 4/20 22	21.03 .2022	WP (C))- 6767 /202 2	SUBASH CH PANI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2	1537	21.03	CRLM	NIRANJAN ROUT	C.O	COUR	Order Dtd. 2022-03-17			(S

33	5/2022	.2022	C-990/2020		.	T NO. 3 OLD				eat No - 1)
234	15376/2022	21.03.2022	WP(C)-1363/2022	N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 1)
235	15377/2022	21.03.2022	WP(C)-6776/2022	SUBASH CH PANI	C.O.	COURT NO. 3	Order Dtd. 2022-03-17			(Seat No - 1)
236	15378/2022	21.03.2022	WP(C)-6775/2022	SUBASH CH PANI	C.O.	COURT NO. 3	Order Dtd. 2022-03-17			(Seat No - 1)
237	15379/2022	21.03.2022	CRLM C-432/2021	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-17		CRIMINAL MISC -1	(Seat No - 5)
238	15380/2022	21.03.2022	WP(C)-6765/2022	SUBASH CH PANI	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No - 5)
239	15381/2022	21.03.2022	CRLM C-2835/2021	L.D.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15		CRIMINAL MISC -1	(Seat No - 7)
240	15382/2022	21.03.2022	WP(C)-6875/2022	GIRIJA SANKAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No - 7)
241	15383/2022	21.03.2022	WP(C)-6940/2022	B. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No - 7)

2 4 2	1538 4/20 22	21.03 .2022	CRLM C- 329/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-03-16		CRIM INAL MISC -3	(S ea t No - 4)
2 4 3	1538 5/20 22	21.03 .2022	WP (C) - 6450 /200 3	L.N.RAYATSING H	GEN ERA L		Order Dtd. 2019-09-26			(S ea t No - 4)
2 4 4	1538 6/20 22	21.03 .2022	CRLM C- 2706 /202 1	M.K.SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2022-03-16			(S ea t No - 4)
2 4 5	1538 7/20 22	21.03 .2022	WP (C) - 6724 /202 2	P. BASTIA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 4)
2 4 6	1538 8/20 22	21.03 .2022	WPC (OAC) - 2474 /201 3	S.DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16		OA Bran ch	(S ea t No - 1)
2 4 7	1538 9/20 22	21.03 .2022	CRLM C- 1846 /202 0	P.R.BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-16			(S ea t No - 1)
2 4 8	1539 0/20 22	21.03 .2022	WP (C) - 6216 /202 2	L. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2 4 9	1539 1/20 22	21.03 .2022	WPC (OAC) - 2473 /201 3	SUMANTA DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16		OA Bran ch	(S ea t No - 1)
2 5 0	1539 2/20 22	21.03 .2022	WP (C) - 6872 /202 2	K.C.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No -)

										1)
251	15393/2022	21.03.2022	WP (C)-22065/2017	H B MONGARAJ	GENERAL		PetitionAnnexure,			(Seat No-1)
252	15394/2022	21.03.2022	CRLM C-2010/2021	B.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-16		CRIMINAL MISC-3	(Seat No-4)
253	15395/2022	21.03.2022	WP (C)-6182/2022	K.C.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No-4)
254	15396/2022	21.03.2022	WP (C)-6443/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No-4)
255	15397/2022	21.03.2022	WPC (OAC)-2472/2013	S.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-16		OA Branch	(Seat No-1)
256	15398/2022	21.03.2022	WP (C)-6185/2022	K.C.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-17			(Seat No-1)
257	15399/2022	21.03.2022	WP (C)-2215/2013	R.C.MUDULI	GENERAL		Order Dtd. 2013-04-08		WRIT BRANCH-3	(Seat No-14)
258	15400/2022	21.03.2022	WP (C)-6183/2022	K.C.NAYAK	C.O.		Order Dtd. 2022-03-17			(Seat No-14)
259	15401/2022	21.03.2022	WP (C)-	ASHOK KUMAR ROUT	C.O.	COURT	Order Dtd. 2022-03-17			(Seat

9	22		6010 /202 2			NO. 22				t No - 14)
2 6 0	1540 2/20 22	21.03 .2022	WP (C))- 3968 /202 2	L K NAYAK	GEN ERA L		Order Dtd. 2022-03-11			(S ea t No - 14)
2 6 1	1540 3/20 22	21.03 .2022	WPC (OAC) - 2470 /201 3	S.DAS	C.O .		Order Dtd. 2022-03-16	OA Bran ch		(S ea t No - 1)
2 6 2	1540 4/20 22	21.03 .2022	WP (C))- 6573 /202 2	A.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2 6 3	1540 5/20 22	21.03 .2022	WP (C))- 6939 /202 2	SUBASH CHANDRA PANI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 1)
2 6 4	1540 6/20 22	21.03 .2022	WP (C))- 1595 8/20 17	H K PANDA	GEN ERA L		Order Dtd. 2018-03-15	WRIT BRAN CH-2		(S ea t No - 9)
2 6 5	1540 7/20 22	21.03 .2022	CRLM C- 409/ 2022	S.BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2022-03-17		CRIM INAL MISC -3	(S ea t No - 3)
2 6 6	1540 8/20 22	21.03 .2022	WP (C))- 6941 /202 2	SUBASH CHANDRA PANI	C.O .	COUR T NO. 23	Order Dtd. 2022-03-17			(S ea t No - 3)
2 6 7	1540 9/20 22	21.03 .2022	CRLM C- 2400 /202 1	S.MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-15			(S ea t No - 1)

										3)
268	15410/2022	21.03.2022	WP (C)-6769/2022	SUBASH CH PANI	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Seat No - 3)
269	15411/2022	21.03.2022	WP (C)-33024/2021	H K PANDA	GENERAL		Order Dtd. 2022-03-11			(Seat No - 3)
270	15412/2022	21.03.2022	CRLM C-471/2022	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 3)
271	15413/2022	21.03.2022	CRLM C-2405/2021	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-17		CRIMINAL MISC -1	(Seat No - 6)
272	15414/2022	21.03.2022	BLAP L-3742/2021	B.P.	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15		CRIMINAL MISC -1	(Seat No - 1)
273	15415/2022	21.03.2022	BLAP L-5812/2020	R.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Seat No - 1)
274	15416/2022	21.03.2022	CRLM C-785/2021	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Seat No - 1)
275	15417/2022	21.03.2022	WP (C)-21562/2021	J.C. BARAL	GENERAL		Order Dtd. 2022-03-14			(Seat No - 1)
276	15418/2022	21.03.2022	BLAP L-5221/2022	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No

			0							-1)
277	15419/2022	21.03.2022	CRLM C-70/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No - 1)
278	15420/2022	21.03.2022	WP (C) - 7029/2022	U.P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-16	WRIT BRANCH-7		(Seat No - 18)
279	15421/2022	21.03.2022	WP (C) - 2195/2007	J.C. BARAL	GENERAL		Order Dtd. 2022-03-14			(Seat No - 18)
280	15422/2022	21.03.2022	WP (C) - 4470/2022	P.K. PATRI	C.O.	COURT NO. 3	Order Dtd. 2022-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 121)
281	15423/2022	21.03.2022	WP (C) - 4345/2014	R.R. DAS	C.O.	COURT NO. 8	Order Dtd. 2022-03-16	WRIT BRANCH-4		(Seat No - 38)
282	15424/2022	21.03.2022	WP (C) - 5906/2008	A.K. PANDA	GENERAL		Order Dtd. 2022-03-09			(Seat No - 38)
283	15425/2022	21.03.2022	WP (C) - 5620/2022	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
2	1542	21.03	WP (C)	S.P. MOHANTY	C.O.	COUR	Order Dtd. 2022-03-16			(S

84	6/2022	.2022)- 1010 1/2011		.	T NO. 3				ea t No - 11 2)
285	1542 87/2022	21.03 .2022	WP (C))- 1534 6/2021	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 11 2)
286	1542 88/2022	21.03 .2022	WP (C))- 3204 /2016	S. ROUT	C.O .	COUR T NO. 3	Order Dtd. 2022-03-15			(S ea t No - 11 2)
287	1542 89/2022	21.03 .2022	WP (C))- 3868 /2022	S. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 2)
288	1543 80/2022	21.03 .2022	WP (C))- 4656 /2022	T. BAG	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
289	1543 81/2022	21.03 .2022	WP (C))- 4868 /2012	J. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-03-15		WRIT BRAN CH-8	(S ea t No - 39)
290	1543 82/2022	21.03 .2022	WP (C))- 1846 9/2020	K.S.K. JENA	GEN ERA L		Order Dtd. 2022-03-08			(S ea t No - 39)
291	1543 83/2022	21.03 .2022	WP (C))- 6477 /202	B.P. TANGA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16		WRIT BRAN CH (DIV	(S ea t No

			2						ISIO N BENC H)	- 12 0)
2 9 2	1543 4/20 22	21.03 .2022	BLAP L- 1075 /202 0	R. SETHI	C.O .	COUR T NO. 23	Order Dtd. 2022-03-15			(S ea t No - 12 0)
2 9 3	1543 5/20 22	21.03 .2022	WP (C) - 6771 /202 2	SUBASH CH PANI	C.O .	COUR T NO. 23	Order Dtd. 2022-03-17			(S ea t No - 12 0)
2 9 4	1543 6/20 22	21.03 .2022	WP (C) - 6704 /202 2	SANGRAM RATH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 12 0)
2 9 5	1543 7/20 22	21.03 .2022	WP (C) - 3438 0/20 20	S.K.PARIDA	GEN ERA L		Order Dtd. 2020-12-17			(S ea t No - 12 0)
2 9 6	1543 8/20 22	21.03 .2022	WP (C) - 6001 /202 2	B.C. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
2 9 7	1543 9/20 22	21.03 .2022	WP (C) - 6036 /202 2	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No - 11 6)
2 9 8	1544 0/20 22	21.03 .2022	MACA - 378/ 2019	H.K.BHOL	GEN ERA L		Judgement Dtd. 2021- 09-19			(S ea t No - 11

										6)
299	1544 1/20 22	21.03 .2022	WP (C))- 2941 /202 2	S.P. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 6)
300	1544 2/20 22	21.03 .2022	WP (C))- 6054 /202 2	B.N. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No - 11 6)
301	1544 3/20 22	21.03 .2022	WP (C))- 1009 /202 0	MANOJ KUMAR PANI	C.O .	COUR T NO. 19	Order Dtd. 2022-03-16			(S ea t No - 11 6)
302	1544 4/20 22	21.03 .2022	WP (C))- 7142 /202 2	K.C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 11 6)
303	1544 5/20 22	21.03 .2022	WP (C))- 6607 /202 2	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 6)
304	1544 6/20 22	21.03 .2022	WP (C))- 6770 /202 2	SUBASH CH PANI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 11 6)
305	1544 7/20 22	21.03 .2022	ABLA PL- 2153 /202 1	N.K. NAYAK	GEN ERA L		Order Dtd. 2022-03-10			(S ea t No - 11 6)
306	1544 8/20 22	21.03 .2022	WP (C))- 5264	A. K. ACHARYA	C.O .	COUR T NO.	Order Dtd. 2022-03-16			(S ea t

			/202 2			3				No - 11 6)
3 0 7	1544 9/20 22	21.03 .2022	WP (C) - 7146 /202 2	K.C. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 11 6)
3 0 8	1545 0/20 22	21.03 .2022	WP (C) - 1937 2/20 16	MOHAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-15			(S ea t No - 11 6)
3 0 9	1545 1/20 22	21.03 .2022	WP (C) - 7080 /202 2	SUBRATA PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 11 6)
3 1 0	1545 2/20 22	21.03 .2022	WP (C) - 2120 0/20 18	J.C. BARAL	GEN ERA L		Entire Order	AND PAPE R BOOK	WRIT BRAN CH-3	(S ea t No - 14)
3 1 1	1545 3/20 22	21.03 .2022	WP (C) - 7144 /202 2	K.C. PANDA	C.O .		Order Dtd. 2022-03-17			(S ea t No - 14)
3 1 2	1545 4/20 22	21.03 .2022	WP (C) - 7120 /202 2	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-16			(S ea t No - 14)
3 1 3	1545 5/20 22	21.03 .2022	WP (C) - 4200 1/20 21	SUBASH CHANDRA ACHARYA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 14)

314	1545 6/20 22	21.03 .2022	WP (C))- 6780 /202 2	K.K. NATH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 14)
315	1545 7/20 22	21.03 .2022	WP (C))- 1511 /202 2	K. BADHEI	C.O .	COUR T NO. 3	Order Dtd. 2022-03-15		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
316	1545 8/20 22	21.03 .2022	WP (C))- 7490 /202 1	M.N. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-03-11			(S ea t No - 11 1)
317	1545 9/20 22	21.03 .2022	WP (C))- 6801 /202 2	R.R. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-17			(S ea t No - 11 1)
318	1546 0/20 22	21.03 .2022	WP (C))- 5264 /202 2	SANJIB KUMAR BHANJIJADEO	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 11 1)
319	1546 1/20 22	21.03 .2022	ABLA PL- 2035 /202 2	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
320	1546 2/20 22	21.03 .2022	ABLA PL- 2133 /202 1	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-15			(S ea t No - 11 1)
321	1546 3/20 22	21.03 .2022	ABLA PL- 2129	SATYANARAYAN MISHRA	C.O .	COUR T NO.	Order Dtd. 2022-03-15			(S ea t

			/202 2			9 OLD			No - 11 1)
3 2 2	1546 4/20 22	21.03 .2022	ABLA PL- 2117 /202 2	G.C. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 3	1546 5/20 22	21.03 .2022	ABLA PL- 2073 /202 2	A.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 4	1546 6/20 22	21.03 .2022	ABLA PL- 2082 /202 2	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 5	1546 7/20 22	21.03 .2022	ABLA PL- 2021 /202 2	BIJAY KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 6	1546 8/20 22	21.03 .2022	ABLA PL- 2128 /202 2	R.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 7	1546 9/20 22	21.03 .2022	ABLA PL- 2067 /202 2	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)
3 2 8	1547 0/20 22	21.03 .2022	ABLA PL- 2126 /202 2	MAHES DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15		(S ea t No - 11 1)

3 2 9	1547 1/20 22	21.03 .2022	ABLA PL- 2125 /202 2	T.K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 3 0	1547 2/20 22	21.03 .2022	WP (C) - 3401 7/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 3 1	1547 3/20 22	21.03 .2022	ABLA PL- 2120 /202 2	ASHUTOSH MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 3 2	1547 4/20 22	21.03 .2022	WP (C) - 3412 1/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 3 3	1547 5/20 22	21.03 .2022	ABLA PL- 2119 /202 2	ASHUTOSH MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 3 4	1547 6/20 22	21.03 .2022	WP (C) - 3401 8/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 3 5	1547 7/20 22	21.03 .2022	ABLA PL- 2118 /202 2	P.K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 3 6	1547 8/20 22	21.03 .2022	WP (C) - 2544 1/20	R.K. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No

			21			OLD				- 11 1)
3 3 7	1547 9/20 22	21.03 .2022	ABLA PL- 2114 /202 2	S.K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 3 8	1548 0/20 22	21.03 .2022	WP (C) - 2544 4/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 3 9	1548 1/20 22	21.03 .2022	MACA - 352/ 2021	PRASANTA KUMAR MAHALI	C.O .	COUR T NO. 23	Order Dtd. 2022-03-16			(S ea t No - 11 1)
3 4 0	1548 2/20 22	21.03 .2022	WP (C) - 3401 9/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 4 1	1548 3/20 22	21.03 .2022	WP (C) - 3411 8/20 21	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 1)
3 4 2	1548 4/20 22	21.03 .2022	ABLA PL- 1668 5/20 21	M.K. PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 4 3	1548 5/20 22	21.03 .2022	ABLA PL- 1653 9/20 21	B.S. SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3	1548	21.03	ABLA	U.P. BAG	C.O	COUR	Order Dtd. 2022-03-15			(S

44	6/2022	.2022	PL-15949/2021		.	T NO. 9 OLD				eat No - 111)
345	15487/2022	21.03.2022	ABLA PL-506/2022	D.C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
346	15488/2022	21.03.2022	ABLA PL-1146/2022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
347	15489/2022	21.03.2022	ABLA PL-1452/2022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
348	15490/2022	21.03.2022	ABLA PL-1672/2022	J.P. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
349	15491/2022	21.03.2022	ABLA PL-1851/2022	DILLIP SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
350	15492/2022	21.03.2022	ABLA PL-2044/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 111)
351	15493/2022	21.03.2022	CRMC - 628/1995	PRATAP KU BARIK	GENERAL		Order Dtd. 1995-10-16			(Seat No -

										11 1)
3 5 2	1549 4/20 22	21.03 .2022	ABLA PL- 2047 /202 2	H.S. PAIKRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 1)
3 5 3	1549 5/20 22	21.03 .2022	RPFA M- 237/ 2016	HIMANSHU KUMAR BHOL	GEN ERA L		Order Dtd. 2018-07- 26Judgement Dtd. 2018-07-26,		FIRS T APPE AL	(S ea t No - 1)
3 5 4	1549 6/20 22	21.03 .2022	ABLA PL- 2050 /202 2	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
3 5 5	1549 7/20 22	21.03 .2022	ABLA PL- 2051 /202 2	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
3 5 6	1549 8/20 22	21.03 .2022	ABLA PL- 2061 /202 2	LINGARAJ MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
3 5 7	1549 9/20 22	21.03 .2022	ABLA PL- 2062 /202 2	LINGARAJ MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
3 5 8	1550 0/20 22	21.03 .2022	ABLA PL- 2065 /202 2	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
3 5 9	1550 1/20 22	21.03 .2022	WP (C) - 3201 7/20 21	K. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-03-08		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)

360	1550 2/20 22	21.03 .2022	WP (C))- 2097 /202 2	T. BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)
361	1550 3/20 22	21.03 .2022	WP (C))- 1636 0/20 13	M/S.NAGEN KU.BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15			(S ea t No - 11 7)
362	1550 4/20 22	21.03 .2022	WP (C))- 1636 0/20 13	P.K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15			(S ea t No - 11 7)
363	1550 5/20 22	21.03 .2022	WP (C))- 3672 1/20 21	S.R. PATTANAİK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-15			(S ea t No - 11 7)
364	1550 6/20 22	21.03 .2022	WP (C))- 3558 9/20 21	S.K. SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 11 7)
365	1550 7/20 22	21.03 .2022	WP (C))- 4076 1/20 21	R.K. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 11 7)
366	1550 8/20 22	21.03 .2022	ABLA PL- 2124 /202 2	K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-16			(S ea t No - 11 7)
367	1550 9/20 22	21.03 .2022	WP (C))- 6568	AJAYA KUMAR PRADHAN	C.O .	COUR T NO.	Order Dtd. 2022-03-17			(S ea t

			/202 2			2 OLD			No - 11 7)
3 6 8	1551 0/20 22	21.03 .2022	CRLA - 727/ 2021	MANAS RANJAN SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17		(S ea t No - 11 7)
3 6 9	1551 1/20 22	21.03 .2022	WP (C) - 6884 /202 2	P.K. JENA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17		(S ea t No - 11 7)
3 7 0	1551 2/20 22	21.03 .2022	CRLA - 404/ 2021	P. K. DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-03-15		(S ea t No - 11 7)
3 7 1	1551 3/20 22	21.03 .2022	WP (C) - 6882 /202 2	P.K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 11 7)
3 7 2	1551 4/20 22	21.03 .2022	WPC (O A) - 1520 /201 7	L. D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 11 7)
3 7 3	1551 5/20 22	21.03 .2022	WPC (O AC) - 2138 /201 7	S. K. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 11 7)
3 7 4	1551 6/20 22	21.03 .2022	WP (C) - 6351 /202 2	DEBENDRA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17		(S ea t No - 11 7)

375	15517/2022	21.03.2022	BLAP L-7781/2021	SAILENDRA BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Seat No - 117)
376	15518/2022	21.03.2022	BLAP L-6924/2021	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-17			(Seat No - 117)
377	15519/2022	21.03.2022	BLAP L-7544/2021	B.R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-16			(Seat No - 117)
378	15520/2022	21.03.2022	WP(C)-5126/2022	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 117)
379	15521/2022	21.03.2022	CRLR EV-530/2021	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-17			(Seat No - 117)
380	15522/2022	21.03.2022	ABLA PL-2009/2022	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 117)
381	15523/2022	21.03.2022	WP(C)-4452/2022	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 117)
382	15524/2022	21.03.2022	WP(C)-4303/2022	BASUDEV BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-03-17			(Seat No - 117)

			2			OLD				- 11 7)
3 8 3	1552 5/20 22	21.03 .2022	CRLR EV- 461/ 2021	RAHUL SETHI	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17			(S ea t No - 11 7)
3 8 4	1552 6/20 22	21.03 .2022	WP (C) - 5411 /202 2	SAPAN KUMAR PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 7)
3 8 5	1552 7/20 22	21.03 .2022	WP (C) - 200/ 2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 7)
3 8 6	1552 8/20 22	21.03 .2022	WP (C) - 5412 /202 2	SAPAN KUMAR PAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 11 7)
3 8 7	1552 9/20 22	21.03 .2022	WP (C) - 565/ 2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-15			(S ea t No - 11 7)
3 8 8	1553 0/20 22	21.03 .2022	CMP- 147/ 2022	N.SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 11 7)
3 8 9	1553 1/20 22	21.03 .2022	WP (C) - 218/ 2022	P. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17		WRIT BRAN CH-6	(S ea t No - 35)
3	1553	21.03	WP (C	P.K. JENA	C.O	COUR	Order Dtd. 2022-03-17			(S

90	2/2022	.2022)-6892/2022		.	T NO. 2 OLD				eat No - 35)
391	1553 3/2022	21.03 .2022	WP (C) - 561/2022	SUMANTA DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 35)
392	1553 4/2022	21.03 .2022	WP (C) - 7018/2022	M.R. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No - 35)
393	1553 5/2022	21.03 .2022	WP (C) - 562/2022	SUMANTA DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 35)
394	1553 6/2022	21.03 .2022	WP (C) - 563/2022	SUMANTA DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 35)
395	1553 7/2022	21.03 .2022	WP (C) - 7014/2022	M.R. ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 35)
396	1553 8/2022	21.03 .2022	WP (C) - 564/2022	SUMANTA DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 35)
397	1553 9/2022	21.03 .2022	WP (C) - 4612/2022	P. BASTIA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No -

										35)
398	1554 0/20 22	21.03 .2022	WP(C))- 3402 0/20 21	R.K.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 35)
399	1554 1/20 22	21.03 .2022	WP(C))- 1871 6/20 21	S.K.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 35)
400	1554 2/20 22	21.03 .2022	FA- 186/ 1984	L.D.SAHOO-A	GEN ERA L		Order Dtd. 2022-02-25			(S ea t No - 35)
401	1554 3/20 22	21.03 .2022	FAO- 307/ 2021	R.C. MALLICK	C.O .	COUR T NO. 15	Order Dtd. 2022-03-17		MISC . APPE AL SEC.	(S ea t No - 1)
402	1554 4/20 22	21.03 .2022	ABLA PL- 2068 /202 2	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
403	1554 5/20 22	21.03 .2022	WP(C))- 1041 5/20 13	R DAS	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
404	1554 6/20 22	21.03 .2022	ABLA PL- 2076 /202 2	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
405	1554 7/20 22	21.03 .2022	WP(C))- 1236 5/20 09	R DAS	GEN ERA L		Order Dtd. 2022-02-17			(S ea t No - 1)

406	1554 8/20 22	21.03 .2022	ABLA PL- 2080 /202 2	G. CH. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
407	1554 9/20 22	21.03 .2022	ABLA PL- 2081 /202 2	G. CH. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
408	1555 0/20 22	21.03 .2022	ABLA PL- 2102 /202 2	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
409	1555 1/20 22	21.03 .2022	ABLA PL- 2105 /202 2	G. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
410	1555 2/20 22	21.03 .2022	ABLA PL- 2107 /202 2	K.C. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
411	1555 3/20 22	21.03 .2022	CRLM C- 1436 /201 1	D SAMAL	GEN ERA L		Order Dtd. 2022-03-14	WITH COST TITL E		(S ea t No - 1)
412	1555 4/20 22	21.03 .2022	ABLA PL- 2108 /202 2	J.J. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
413	1555 5/20 22	21.03 .2022	ABLA PL- 2109 /202 2	N. ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
414	1555 6/20 22	21.03 .2022	ABLA PL- 2110 /202 2	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)

										1)
4 1 5	1555 7/20 22	21.03 .2022	ABLA PL- 2113 /202 2	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 1 6	1555 8/20 22	21.03 .2022	ABLA PL- 2033 /202 2	S. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 1 7	1555 9/20 22	21.03 .2022	ABLA PL- 2038 /202 2	R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 1 8	1556 0/20 22	21.03 .2022	ABLA PL- 2042 /202 2	P.K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 1 9	1556 1/20 22	21.03 .2022	ABLA PL- 2043 /202 2	SURYAKANTA JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 2 0	1556 2/20 22	21.03 .2022	ABLA PL- 2019 /202 2	T.R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 2 1	1556 3/20 22	21.03 .2022	RFA- 98/2 004	L MISHRA	GEN ERA L		Misc.case	URGE NT CERT IFIE D COPY OF ORDE RS PASS ED BY IN MISC CASE NO	FIRS T APPE AL	(S ea t No - 1)

								207/ 2004 AND 83/2 017 ALON G WITH MISC CASE PETI TION		
4 2 2	1556 4/20 22	21.03 .2022	WP (C))- 4877 /202 2	CHANDRAKANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		WRIT BRAN CH-5	(S ea t No - 47)
4 2 3	1556 5/20 22	21.03 .2022	ABLA PL- 2023 /202 2	J.P. KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 47)
4 2 4	1556 6/20 22	21.03 .2022	WP (C))- 2900 5/20 21	S.K.BISWAL	GEN ERA L		Order Dtd. 2021-09-21			(S ea t No - 47)
4 2 5	1556 7/20 22	21.03 .2022	WP (C))- 5767 /202 2	P. BASTIA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 47)
4 2 6	1556 8/20 22	21.03 .2022	ABLA PL- 2026 /202 2	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 47)
4 2 7	1556 9/20 22	21.03 .2022	MATA - 89/2 018	D.NAYAK	GEN ERA L		Order Dtd. 2019-04-03		FIRS T APPE AL	(S ea t No - 3)

4 2 8	1557 0/20 22	21.03 .2022	ABLA PL- 2027 /202 2	P.R. SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 3)
4 2 9	1557 1/20 22	21.03 .2022	ABLA PL- 2028 /202 2	P.R. SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 3)
4 3 0	1557 2/20 22	21.03 .2022	WP (C) - 5771 /202 2	S. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17		WRIT BRAN CH-7	(S ea t No - 48)
4 3 1	1557 3/20 22	21.03 .2022	WP (C) - 1444 5/20 18	D.NAYAK	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 48)
4 3 2	1557 4/20 22	21.03 .2022	ABLA PL- 2030 /202 2	H.K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 48)
4 3 3	1557 5/20 22	21.03 .2022	ABLA PL- 2031 /202 2	M. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 48)
4 3 4	1557 6/20 22	21.03 .2022	WPC (OAC) - 1482 /201 8	CHOUDHURY MANOJ KUMAR SAHU	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 48)
4 3 5	1557 7/20 22	21.03 .2022	WP (C) - 6669 /202 2	K.C. MAJHI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 48)

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4 3 6	1557 8/20 22	21.03 .2022	WPC (OAC) - 1482 /201 8	CHOUDHURY MANOJ KUMAR SAHU	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 48)
4 3 7	1557 9/20 22	21.03 .2022	WP (C))- 6674 /202 2	K.C. MAJHI	C.O .		Order Dtd. 2022-03-17			(S ea t No - 48)
4 3 8	1558 0/20 22	21.03 .2022	ABLA PL- 2032 /202 2	M. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 48)
4 3 9	1558 1/20 22	21.03 .2022	WP (C))- 6672 /202 2	K.C. MAJHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No - 48)
4 4 0	1558 2/20 22	21.03 .2022	ABLA PL- 2011 /202 2	MIHIR KANTA RATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 48)
4 4 1	1558 3/20 22	21.03 .2022	ABLA PL- 2095 /202 2	P. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 48)
4 4 2	1558 4/20 22	21.03 .2022	WP (C))- 6670 /202 2	K.C. MAJHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No - 48)
4 4 3	1558 5/20 22	21.03 .2022	CRLA - 414/	B GANTHIA	GEN ERA L		Lower Court Record	CERT IFIE D	CRIM INAL APPE	(S ea t

			2019					COPY OF THE ALL DEPOSITION FROM LCR OF SPECIAL JUDGE, DHENKANAL IN SPL CASE NO 6/2017	AL	No - 1)
4 4 4	1558 6/20 22	21.03 .2022	ABLA PL- 1843 /202 2	N. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 4 5	1558 7/20 22	21.03 .2022	WP(C) - 6675 /202 2	K.C. MAJHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No - 1)
4 4 6	1558 8/20 22	21.03 .2022	ABLA PL- 1884 /202 2	B.B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 4 7	1558 9/20 22	21.03 .2022	CRLM P- 2318 /202 1	A B MALLICK	GEN ERA L		Order Dtd. 2022-03-10			(S ea t No - 1)
4 4 8	1559 0/20 22	21.03 .2022	ABLA PL- 1922 /202 2	P.K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 4	1559 1/20	21.03 .2022	WP(C) -	K.C.MAJHI	C.O .	COUR T	Order Dtd. 2022-03-17			(S ea

9	22		7063 /202 2			NO. 9 OLD				t No - 1)
4 5 0	1559 2/20 22	21.03 .2022	ABLA PL- 1986 /202 2	J.R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 5 1	1559 3/20 22	21.03 .2022	ABLA PL- 2001 /202 2	M.R. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 1)
4 5 2	1559 4/20 22	21.03 .2022	CRLM C- 1961 /202 1	R R DAS	GEN ERA L		Order Dtd. 2021-12-17	WITH 10/3 /22	CRMI NAL MISC -2	(S ea t No - 11)
4 5 3	1559 5/20 22	21.03 .2022	ABLA PL- 2003 /202 2	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11)
4 5 4	1559 6/20 22	21.03 .2022	ABLA PL- 2005 /202 2	A.K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 11)
4 5 5	1559 7/20 22	21.03 .2022	MACA - 199/ 2019	P.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-10			(S ea t No - 11)
4 5 6	1559 8/20 22	21.03 .2022	OJC- 3778 /199 7	R B MISHRA	GEN ERA L		PetitionAnnexure,			(S ea t No - 11)
4 5	1559 9/20	21.03 .2022	ABLA PL-	A.K.SARANGI	C.O .	COUR T	Order Dtd. 2022-03-15			(S ea

7	22		2013 /202 2			NO. 9 OLD				t No - 11)
4 5 8	1560 0/20 22	21.03 .2022	OJC- 3779 /199 7	R B MISHRA	GEN ERA L		PetitionAnnexure,			(S ea t No - 11)
4 5 9	1560 1/20 22	21.03 .2022	ABLA PL- 1624 0/20 21	R. K. DEHURY	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 11)
4 6 0	1560 2/20 22	21.03 .2022	WP (C)- 1475 0/20 10	C.R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 11)
4 6 1	1560 3/20 22	21.03 .2022	OJC- 3780 /199 7	R B MISHRA	GEN ERA L		PetitionAnnexure,			(S ea t No - 11)
4 6 2	1560 4/20 22	21.03 .2022	MACA - 199/ 2019	P.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-10			(S ea t No - 11)
4 6 3	1560 5/20 22	21.03 .2022	WP (C)- 4797 /202 2	B. SUBUDHI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
4 6 4	1560 6/20 22	21.03 .2022	WP (C)- 7062 /202 2	K.C.MAJHI	C.O .	COUR T NO. 22	Order Dtd. 2022-03-17			(S ea t No - 11)

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465	15607/2022	21.03.2022	MACA - 254/2020	PRASANTA KUMAR MAHALI	C.O .	COURT NO. 8	Order Dtd. 2022-03-10			(Seat No - 103)
466	15608/2022	21.03.2022	WP(C) - 7064/2022	K.C.MAJHI	C.O .	COURT NO. 8	Order Dtd. 2022-03-17			(Seat No - 103)
467	15609/2022	21.03.2022	RFA-95/2014	HAREKRUSHNA NAYAK	GENERAL		Order Dtd. 2016-04-20		FIRST APPEAL	(Seat No - 6)
468	15610/2022	21.03.2022	WP(C) - 798/2010	A. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 6)
469	15611/2022	21.03.2022	WP(C) - 7065/2022	K.C.MAJHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 6)
470	15612/2022	21.03.2022	WP(C) - 9982/2013	S.K. MISHRA	C.O .	COURT NO. 5	Order Dtd. 2022-03-16			(Seat No - 6)
471	15613/2022	21.03.2022	MACA - 498/2018	M MISHRA	GENERAL		Judgement Dtd. 2021-11-16			(Seat No - 6)
472	15614/2022	21.03.2022	RVWPE T-26/2022	RABI SAMAL	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 6)

473	15615/2022	21.03.2022	WP (C)-9982/2013	R.K. MOHABHOI	C.O.	COURT NO. 5	Order Dtd. 2022-03-16			(Seat No - 6)
474	15616/2022	21.03.2022	WP (C)-7126/2022	SIDHARTH PRASAD DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Seat No - 6)
475	15617/2022	21.03.2022	ABLA PL-16240/2021	B K DAS	GENERAL		Order Dtd. 2022-01-20			(Seat No - 6)
476	15618/2022	21.03.2022	MATA - 170/2017	R.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-03-16	FIRST APPEAL		(Seat No - 2)
477	15619/2022	21.03.2022	WP (C)-9982/2013	J.C. BARAL	C.O.	COURT NO. 5	Order Dtd. 2022-03-16			(Seat No - 2)
478	15620/2022	21.03.2022	WA-200/2009	A. SAHOO	C.O.	IN CHAMBERS	Order Dtd. 2022-03-16			(Seat No - 2)
479	15621/2022	21.03.2022	WA-156/2010	P.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 2)
480	15622/2022	21.03.2022	CRLM C-561/2022	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-03-17			(Seat No - 2)
481	15623/2022	21.03.2022	STRE V-188/2004	S.B. UDGATA	C.O.	COURT NO. 23	Order Dtd. 2022-03-16	CIVIL REVISION		(Seat No -)

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4 8 2	1562 4/20 22	21.03 .2022	WA- 156/ 2010	S. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 4)
4 8 3	1562 5/20 22	21.03 .2022	WPC (OAC) - 1482 /201 8	CHOUDHURY MANOJ KUMAR SAHU	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 4)
4 8 4	1562 6/20 22	21.03 .2022	STRE V- 13/2 004	S.P. DAS	C.O .		Order Dtd. 2022-03-16			(S ea t No - 4)
4 8 5	1562 7/20 22	21.03 .2022	MACA - 257/ 2020	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-03-16			(S ea t No - 4)
4 8 6	1562 8/20 22	21.03 .2022	WPC (OAC) - 1715 /201 2	G.SUNDARA	GEN ERA L		Order Dtd. 2022-02-22			(S ea t No - 4)
4 8 7	1562 9/20 22	21.03 .2022	ITA- 38/2 018	D.K. SAHU	C.O .		Order Dtd. 2022-03-15			(S ea t No - 4)
4 8 8	1563 0/20 22	21.03 .2022	MACA - 257/ 2020	S.K.SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-03-16			(S ea t No - 4)
4 8 9	1563 1/20 22	21.03 .2022	ITA- 77/2 018	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15			(S ea t No - 4)
4 9 0	1563 2/20 22	21.03 .2022	ITA- 6/20 18	D.K. SAHU	C.O .	CHIE F JUST	Order Dtd. 2022-03-15			(S ea t

						ICE'S COURT				No-4)
491	1563 3/20 22	21.03 .2022	WP(C)- 564/ 2011	B BEHERA	GEN ERA L		PetitionAnnexure,	MC NO 427/ 11 PETI TION AND IA NO 8928 /18 PETI TION	WRIT BRAN CH-4	(S ea t No - 46)
492	1563 4/20 22	21.03 .2022	ITA- 97/2 018	B.K. DAS	C.O .	DR (J)	Order Dtd. 2022-03-16		CIVI L REVI SION	(S ea t No - 1)
493	1563 5/20 22	21.03 .2022	ITA- 13/2 018	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		CIVI L REVI SION	(S ea t No - 1)
494	1563 6/20 22	21.03 .2022	ITA- 39/2 018	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15			(S ea t No - 1)
495	1563 7/20 22	21.03 .2022	RSA- 510/ 2014	A.KHAN	GEN ERA L		Judgement Dtd. 2015- 10-09	ALON G WITH APPE AL MEMO	SECO ND APPE AL	(S ea t No - 7)
496	1563 8/20 22	21.03 .2022	ITA- 11/2 018	B.K. DAS	C.O .		Order Dtd. 2022-03-16			(S ea t No - 7)
497	1563 9/20 22	21.03 .2022	STRE V- 99/2 004	S.B. UDGATA	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-03-16			(S ea t No

						S COUR T				- 7)
4 9 8	1564 0/20 22	21.03 .2022	STRE V- 100/ 2004	S.B. UDGATA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 7)
4 9 9	1564 1/20 22	21.03 .2022	WP (C) - 1413 2/20 15	B BEHERA	GEN ERA L		PetitionAnnexure, Coun ter, Rejoinder, Affidav it,	WITH DT 5/8/ 15, 8/8/ 16, 22/8 /16, 6/4/ 17, 23/6 /17, 27/6 /17	WRIT BRAN CH- 10	(S ea t No - 60)
5 0 0	1564 2/20 22	21.03 .2022	BLAP L- 7617 /201 9	S K PATTNAIK	GEN ERA L		Order Dtd. 2022-03-07			(S ea t No - 60)
5 0 1	1564 3/20 22	21.03 .2022	OJC- 8131 /199 7	R.K. MOHAPATRA	C.O .	COUR T NO. 9	Order Dtd. 2022-03-15			(S ea t No - 60)
5 0 2	1564 4/20 22	21.03 .2022	CONT C- 6958 /202 1	A K MISHRA	GEN ERA L		Order Dtd. 2022-03-14		CONT EMPT	(S ea t No - 1)
5 0 3	1564 5/20 22	21.03 .2022	WP (C) - 6015 /202 2	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17			(S ea t No - 1)
5 0 4	1564 6/20 22	21.03 .2022	OTAP L- 3/20	S SAHOO	GEN ERA L		Entire Order		CIVI L REVI	(S ea t

			15						SION	No-1)
505	15647/2022	21.03.2022	WP(C)-6553/2022	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-17		WRIT BRANCH-2	(Seat No-7)
506	15648/2022	21.03.2022	WP(C)-20798/2015	S SAHOO	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No-30)
507	15649/2022	21.03.2022	WP(C)-34595/2021	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No-30)
508	15650/2022	21.03.2022	WP(C)-11012/2015	S SAHOO	GENERAL		Entire Order		WRIT BRANCH-7	(Seat No-15)
509	15651/2022	21.03.2022	WP(C)-33707/2021	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No-15)
510	15652/2022	21.03.2022	WP(C)-3318/2018	S SAHOO	GENERAL		Entire Order		WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
511	15653/2022	21.03.2022	WP(C)-34412/2021	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No-110)
5	1565	21.03	CRLR	K CHATTERJEE	GEN		Order Dtd. 2011-10-25		CRIM	(S

1 2	4/20 22	.2022	EV- 703/ 2003		ERA L				INAL REVI SION	ea t No - 2)
5 1 3	1565 5/20 22	21.03 .2022	WP (C) - 3867 7/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 2)
5 1 4	1565 6/20 22	21.03 .2022	WP (C) - 3775 3/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 2)
5 1 5	1565 7/20 22	21.03 .2022	WP (C) - 3775 1/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 2)
5 1 6	1565 8/20 22	21.03 .2022	OJC- 1747 1/19 97	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-15		WRIT BRAN CH-4	(S ea t No - 27)
5 1 7	1565 9/20 22	21.03 .2022	WP (C) - 379/ 2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 1 8	1566 0/20 22	21.03 .2022	WP (C) - 2708 /201 5	J.C. BARAL	C.O .	COUR T NO. 16	Order Dtd. 2022-03-17			(S ea t No - 27)
5 1 9	1566 1/20 22	21.03 .2022	WP (C) - 1456 4/20 13	N. ROUT	C.O .	COUR T NO. 16	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2	1566 2/20	21.03 .2022	WP (C) -	SUMANTA DAS	C.O .	COUR T	Order Dtd. 2022-03-17			(S ea

0	22		3616 5/20 21			NO. 3 OLD				t No - 27)
5 2 1	1566 3/20 22	21.03 .2022	WP (C) - 3236 6/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2 2	1566 4/20 22	21.03 .2022	SJC- 104/ 1993	B. D. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-16			(S ea t No - 27)
5 2 3	1566 5/20 22	21.03 .2022	WP (C) - 3232 4/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2 4	1566 6/20 22	21.03 .2022	SJC- 104/ 1993	S.B. UDGATA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-16			(S ea t No - 27)
5 2 5	1566 7/20 22	21.03 .2022	WP (C) - 3230 1/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2 6	1566 8/20 22	21.03 .2022	WP (C) - 2573 6/20 13	S.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2 7	1566 9/20 22	21.03 .2022	BLAP L- 5558 /202 1	J.KAMILA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-16			(S ea t No - 27)

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5 2 8	1567 0/20 22	21.03 .2022	WP (C))- 3370 5/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-17			(S ea t No - 27)
5 2 9	1567 1/20 22	21.03 .2022	WP (C))- 4230 /200 9	H.K. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-16			(S ea t No - 27)
5 3 0	1567 2/20 22	21.03 .2022	WP (C))- 6851 /202 2	BIKRAM BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17	WRIT BRAN CH-5		(S ea t No - 47)
5 3 1	1567 3/20 22	21.03 .2022	BLAP L- 3302 /202 1	R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 47)
5 3 2	1567 4/20 22	21.03 .2022	WP (C))- 2092 3/20 10	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 47)
5 3 3	1567 5/20 22	21.03 .2022	WP (C))- 6692 /202 2	P.C.CHHINCHAN I	C.O .	COUR T NO. 6	Order Dtd. 2022-03-17	WRIT BRAN CH-3		(S ea t No - 12)
5 3 4	1567 6/20 22	21.03 .2022	WP (C))- 2092 3/20 10	B.K. PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 12)
5 3 5	1567 7/20 22	21.03 .2022	WP (C))- 2173	D.NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-03-09			(S ea t)

			/202 2			3				No - 12)
5 3 6	1567 8/20 22	21.03 .2022	BLAP L- 8088 /202 1	P.K. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-17			(S ea t No - 12)
5 3 7	1567 9/20 22	21.03 .2022	ABLA PL- 5673 /202 0	P.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17	CRIM INAL MISC -3		(S ea t No - 4)
5 3 8	1568 0/20 22	21.03 .2022	WP(C) - 2173 /202 2	D.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-09			(S ea t No - 4)
5 3 9	1568 1/20 22	21.03 .2022	WP(C) - 6660 /202 2	S.K. SINGH	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 4)
5 4 0	1568 2/20 22	21.03 .2022	ABLA PL- 5659 /202 0	J.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 4)
5 4 1	1568 3/20 22	21.03 .2022	WP(C) - 2173 /202 2	PRASANJIT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-09			(S ea t No - 4)
5 4 2	1568 4/20 22	21.03 .2022	WP(C) - 6659 /202 2	S.K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 4)
5 4 3	1568 5/20 22	21.03 .2022	ABLA PL- 5511 /202 0	D. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-17			(S ea t No -)

										4)
544	1568 6/20 22	21.03 .2022	WP (C))- 5984 /202 2	P.DASMOHAPATRA	C.O .	COURT NO. 3	Order Dtd. 2022-03-15			(Seat No- 4)
545	1568 7/20 22	21.03 .2022	WP (C))- 6659 /202 2	B.K. DAS	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 4)
546	1568 8/20 22	21.03 .2022	ABLA PL- 5482 /202 0	NIRANJAN SINGH (1)	C.O .	COURT NO. 17	Order Dtd. 2022-03-17			(Seat No- 4)
547	1568 9/20 22	21.03 .2022	WP (C))- 5984 /202 2	N.C.SINHA	C.O .	COURT NO. 3	Order Dtd. 2022-03-15			(Seat No- 4)
548	1569 0/20 22	21.03 .2022	WP (C))- 6643 /202 2	BRAJA MOHAN SARANGI	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 4)
549	1569 1/20 22	21.03 .2022	WP (C))- 6660 /202 2	B.K. DAS	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 4)
550	1569 2/20 22	21.03 .2022	OJC- 3782 /199 7	R B MISHRA	GEN ERA L		PetitionAnnexure,			(Seat No- 4)
551	1569 3/20 22	21.03 .2022	WP (C))- 4937 /202 2	NIRANJAN ROUT	C.O .	COURT NO. 3	Order Dtd. 2022-03-08			(Seat No- 4)
5	1569	21.03	OJC-	R B MISHRA	GEN		PetitionAnnexure,			(S

52	4/2022	.2022	3781/1997		ERALL					eat No - 4)
553	15695/2022	21.03.2022	WP (C) - 6810/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 124)
554	15696/2022	21.03.2022	WP (C) - 6703/2022	M.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 124)
555	15697/2022	21.03.2022	WP (C) - 6703/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 124)
556	15698/2022	21.03.2022	WP (C) - 32331/2021	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 124)
557	15699/2022	21.03.2022	WP (C) - 10859/2021	N.C.SINHA	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 124)
558	15700/2022	21.03.2022	WP (C) - 17832/2021	S. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-03-16			(Seat No - 124)
559	15701/2022	21.03.2022	WP (C) - 36774/2021	B.C.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No -

										124)
560	1570 2/20 22	21.03 .2022	WP(C))- 1386 3/20 09	K.N.SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 12 4)
561	1570 3/20 22	21.03 .2022	WP(C))- 3677 4/20 21	P.K.MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 12 4)
562	1570 4/20 22	21.03 .2022	WP(C))- 1476 /202 2	D.K.JENA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 12 4)
563	1570 5/20 22	21.03 .2022	WP(C))- 3454 2/20 20	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 12 4)
564	1570 6/20 22	21.03 .2022	WP(C))- 6315 /202 2	S.BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 12 4)
565	1570 7/20 22	21.03 .2022	WP(C))- 3454 2/20 20	M. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 12 4)
566	1570 8/20 22	21.03 .2022	WP(C))- 6315 /202 2	MOHAN BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 12 4)
566	1570 9/20 22	21.03 .2022	WP(C))-	K.MANDAL	C.O .	COUR T	Order Dtd. 2022-03-15			(S ea

7	22		3361 2/20 21			NO. 3				t No - 12 4)
5 6 8	1571 0/20 22	21.03 .2022	WP (C) - 3454 5/20 20	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 12 4)
5 6 9	1571 1/20 22	21.03 .2022	WP (C) - 3454 5/20 20	M. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 12 4)
5 7 0	1571 2/20 22	21.03 .2022	WP (C) - 3440 0/20 21	S.J.NANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 9)
5 7 1	1571 3/20 22	21.03 .2022	WP (C) - 7052 /202 2	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
5 7 2	1571 4/20 22	21.03 .2022	WA- 152/ 2019	TAPAN SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-03-17			(S ea t No - 10 2)
5 7 3	1571 5/20 22	21.03 .2022	WP (C) - 7052 /202 2	D.D.MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
5 7 4	1571 6/20 22	21.03 .2022	WP (C) - 6576	K. MANDAL	C.O .	COUR T NO.	Order Dtd. 2022-03-15			(S ea t

			/202 2			25			No - 10 2)
5 7 5	1571 7/20 22	21.03 .2022	WP (C) - 6414 /202 2	T.K.NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15		(S ea t No - 10 2)
5 7 6	1571 8/20 22	21.03 .2022	WP (C) - 6414 /202 2	T.K.NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15		(S ea t No - 10 2)
5 7 7	1571 9/20 22	21.03 .2022	WP (C) - 6645 /202 2	BRAJA MOHAN SARANGI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		(S ea t No - 10 2)
5 7 8	1572 0/20 22	21.03 .2022	WP (C) - 6646 /202 2	BRAJA MOHAN SARANGI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		(S ea t No - 10 2)
5 7 9	1572 1/20 22	21.03 .2022	WP (C) - 1457 2/20 10	B.K. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		(S ea t No - 10 2)
5 8 0	1572 2/20 22	21.03 .2022	WP (C) - 1457 2/20 10	T. BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		(S ea t No - 10 2)
5 8 1	1572 3/20 22	21.03 .2022	WP (C) - 6493 /202 2	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16		(S ea t No - 10 2)

582	1572 4/20 22	21.03 .2022	WP (C))- 6493 /202 2	D.K. SAHU	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 102)
583	1572 5/20 22	21.03 .2022	WP (C))- 2249 7/20 10	P.K. LENKA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-15			(Seat No- 102)
584	1572 6/20 22	21.03 .2022	WP (C))- 1188 3/20 10	T.K.MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2022-03-15			(Seat No- 102)
585	1572 7/20 22	21.03 .2022	WP (C))- 9864 /200 3	MOHAN BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No- 102)
586	1572 8/20 22	21.03 .2022	WP (C))- 6498 /202 2	D.P. MISHRA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 102)
587	1572 9/20 22	21.03 .2022	WP (C))- 6498 /202 2	D.K. SAHU	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 102)
588	1573 0/20 22	21.03 .2022	WP (C))- 4871 /202 2	R.K.BARIK	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 102)
589	1573 1/20 22	21.03 .2022	CMP- 1123 /201 9	N.K. SATAPATHY	C.O .	COURT NO. 8	Order Dtd. 2022-03-21	WRIT BRANCH-4		(Seat No

										-27)
590	1573 2/20 22	21.03 .2022	CRLR EV- 531/ 2009	M K PANI	GEN ERA L		Order Dtd. 2011-02-22		CRIM INAL REVI SION	(S ea t No - 4)
591	1573 3/20 22	21.03 .2022	CONT C- 6/20 22	A.K. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17		CONT EMPT	(S ea t No - 1)
592	1573 4/20 22	21.03 .2022	WP (C) - 2110 3/20 13	P.K. PARIDA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-16			(S ea t No - 1)
593	1573 5/20 22	21.03 .2022	WP (C) - 3649 2/20 21	MADAN DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-15			(S ea t No - 1)
594	1573 6/20 22	21.03 .2022	ABLA PL- 1555 4/20 21	P PANDA	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 1)
595	1573 7/20 22	21.03 .2022	WP (C) - 5809 /200 4	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-4	(S ea t No - 17)
596	1573 8/20 22	21.03 .2022	WP (C) - 6175 /200 4	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-7	(S ea t No - 48)
597	1573 9/20 22	21.03 .2022	WP (C) - 8193 /200 4	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-4	(S ea t No -)

										37)
598	1574 0/20 22	21.03 .2022	WP(C))- 8194 /200 4	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-4	(S ea t No - 37)
599	1574 1/20 22	21.03 .2022	OJC- 1493 9/19 98	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-1	(S ea t No - 3)
600	1574 2/20 22	21.03 .2022	WP(C))- 4657 /200 4	I.PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-8	(S ea t No - 41)
601	1574 3/20 22	21.03 .2022	WP(C))- 5806 /200 4	I. PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-4	(S ea t No - 17)
602	1574 4/20 22	21.03 .2022	WP(C))- 5807 /200 4	I. PANDA	GEN ERA L		Order Dtd. 2022-03-17		WRIT BRAN CH-4	(S ea t No - 17)
603	1574 5/20 22	21.03 .2022	RSA- 89/2 005	J.J. PARIDA	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 17)
604	1574 6/20 22	21.03 .2022	FA- 283/ 1996	B.JALLI	GEN ERA L		Entire Order		FIRS T APPE AL	(S ea t No - 8)
605	1574 7/20 22	21.03 .2022	ABLA PL- 9102 /202	AJIT KUMAR PANDA	GEN ERA L		Order Dtd. 2020-09-01			(S ea t No

			0							-8)
606	1574 8/2022	21.03 .2022	ABLA PL- 1283 5/20 20	J.P. KAR	GEN ERA L		Order Dtd. 5000-01-01			(S ea t No - 8)
607	1574 9/2022	21.03 .2022	CRLM C- 1611 /202 1	D. NAYAK	GEN ERA L		Order Dtd. 2022-02-23			(S ea t No - 8)
608	1575 0/2022	21.03 .2022	CRLM C- 1641 /202 1	D. NAYAK	GEN ERA L		Order Dtd. 2022-02-23			(S ea t No - 8)
609	1575 1/2022	21.03 .2022	ABLA PL- 3824 /202 0	N.K.SATAPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-21			(S ea t No - 8)
610	1575 2/2022	21.03 .2022	WP(C)- 1321 1/20 07	D. PRADHAN	GEN ERA L		Order Dtd. 2022-02-24			(S ea t No - 8)
611	1575 3/2022	21.03 .2022	WP(C)- 1321 1/20 07	D. PRADHAN	GEN ERA L		PetitionAnnexure,Counter,			(S ea t No - 8)
612	1575 4/2022	21.03 .2022	RSA- 178/ 2002	P.K. SWAIN	GEN ERA L		Order Dtd. 2021-12-23			(S ea t No - 8)
613	1575 5/2022	21.03 .2022	TRP (C))- 50/2 022	J.K. MISHRA	GEN ERA L		Order Dtd. 2022-02-09		M.J. C.	(S ea t No - 1)
614	1575 6/2022	21.03 .2022	WP(C)- 6089	S.K. BEHERA	GEN ERA L		Order Dtd. 2020-02-19			(S ea t

			/2020							No-1)
615	15757/2022	21.03.2022	WP(C)-3192/2008	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-04			(Seat No-1)
616	15758/2022	21.03.2022	WP(C)-969/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-1)
617	15759/2022	21.03.2022	WP(C)-6697/2022	S. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No-1)
618	15760/2022	21.03.2022	WP(C)-25084/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2022-03-17			(Seat No-1)
619	15761/2022	21.03.2022	WP(C)-937/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-1)
620	15762/2022	21.03.2022	WP(C)-697/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-1)
621	15763/2022	21.03.2022	WP(C)-1594/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-1)
622	15764/2022	21.03.2022	WP(C)-4786/2022	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No-1)
623	15765/2022	21.03.2022	WP(C)-	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-1)

3	22		2604 /202 2		L					t No - 1)
6 2 4	1576 6/20 22	21.03 .2022	WP(C))- 2021 6/20 13	BALARAM SINGH	C.O .	COUR T NO. 9	Order Dtd. 2022-03-17			(S ea t No - 1)
6 2 5	1576 7/20 22	21.03 .2022	OJC- 5924 /200 1	S.K. BEHERA	GEN ERA L		Order Dtd. 2022-03-14			(S ea t No - 1)
6 2 6	1576 8/20 22	21.03 .2022	WP(C))- 3354 0/20 11	GANESH CHANDRA JENA	C.O .		Order Dtd. 2022-03-17			(S ea t No - 1)
6 2 7	1576 9/20 22	21.03 .2022	CRLM C- 572/ 2022	L.D. SAHOO-A	GEN ERA L		Entire Order			(S ea t No - 1)
6 2 8	1577 0/20 22	21.03 .2022	WP(C))- 2347 5/20 13	R. R. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 1)
6 2 9	1577 1/20 22	21.03 .2022	WP(C))- 2347 5/20 13	NARENDRA KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-16			(S ea t No - 1)
6 3 0	1577 2/20 22	21.03 .2022	WP(C))- 1078 0/20 18	P. K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-17			(S ea t No - 1)
6 3 1	1577 3/20 22	21.03 .2022	WP(C))- 1367 /201	M.R. DASH	C.O .	COUR T NO. 16	Order Dtd. 2022-03-16			(S ea t No

			4							-1)
632	1577 4/20 22	21.03 .2022	WP(C))- 9787 /201 3	B.K. DALAI	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-16			(Seat No- 1)
633	1577 5/20 22	21.03 .2022	WP(C))- 6696 /202 2	S. K. RATH	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No- 1)
634	1577 6/20 22	21.03 .2022	RSA- 200/ 2001	S B UGATA	GEN ERA L		Entire Order			(Seat No- 1)
635	1577 7/20 22	21.03 .2022	RSA- 11/2 021	T. DASH	GEN ERA L		Order Dtd. 2022-03-15 Misc.case,			(Seat No- 1)
636	1577 8/20 22	21.03 .2022	WP(C))- 7165 /202 2	D. K. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Seat No- 1)
637	1577 9/20 22	21.03 .2022	WP(C))- 7939 /201 6	B MOHANTY	GEN ERA L		Order Dtd. 2022-03-07			(Seat No- 1)
638	1578 0/20 22	21.03 .2022	BLAP L- 8523 /202 1	SAMIR BARIK	C.O .	COURT NO. 12	Order Dtd. 2022-03-21			(Seat No- 1)
639	1578 1/20 22	21.03 .2022	BLAP L- 1479 /202 2	BIJAYA KUMAR PARIDA	C.O .	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No- 1)
640	1578 2/20 22	21.03 .2022	BLAP L-	M.R. ROUTRAY	C.O .	COURT	Order Dtd. 2022-03-15			(Seat No- 1)

0	22		1075 /202 0			NO. 23				t No - 1)
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